

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH, JABALPUR

Original Application No. 849 of 2003

Jabalpur, this the 14th day of May, 2004

Hon'ble Shri M.P. Singh, Vice Chairman
Hon'ble Shri Madan Mohan, Judicial Member

1. Ganesh Ram Kawde, S/o. Bodh Ram Kawde,
Aged about 48 years, Gardener-cum- Watchman
(Daily wager), Jawahar Navodaya Vidyalaya,
Mana Camp, Raipur, Chhattisgarh.
2. Ram Narayan Dubey, S/o. Shri Ram Sujan Dubey,
Aged about 40 years, Peon-cum- Watchman (Daily
wager), Jawahar Navodaya Vidyalaya, Mana Camp,
Raipur, Chhattisgarh.
3. Dilip Kumar Sinha, S/o. Shri
Aged about 43 years, Gardener-cum- Watchman
(Daily wager), Jawahar Navodaya Vidyalaya,
Mana Camp, Raipur, Chhattisgarh. ... Applicant

(By Advocate - Shri S. Paul)

V e r s u s

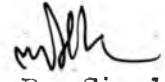
1. The Commissioner, Navodaya
Vidyalaya Samiti, Indira Gandhi Stadium,
I.P. Estate, New Delhi.
2. The Director, Navodaya Vidyalaya Samiti,
Indira Gandhi Stadium, I.P. Estate,
New Delhi.
3. The Principal, Navodaya Vidyalaya
Samiti, Mana Camp, Raipur District,
Raipur, Chhattisgarh. ... Respondents

O R D E R (Oral)

By M.P. Singh, Vice Chairman -

The learned counsel for the applicant seeks permission
to withdraw this Original Application. Accordingly, the
Original Application is dismissed as withdrawn.


(Madan Mohan)
Judicial Member


(M.P. Singh)
Vice Chairman

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